

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 281 of 2019**

**IN THE MATTER OF:**

**M/s B.M. Pipes Pvt. Ltd.**

**...Appellant**

**Versus**

**M/s Eta Engineering Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Saakaar Sardana, Mr. Rohan Jaitly and Ms. Bhumika Kapoor, Advocates.**

**For Respondent: Mr. Ajay Kohli, Advocate.**

**ORDER**

**31.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 03<sup>rd</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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